

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

F. No.17/2010/RS.

(Applications for registration as an Advocate-on-Record of the Advocates)

Date: 04/02/2011 These applications were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
(IN CHAMBERS)

UPON hearing counsel the Court made the following
O R D E R

Perused the office report.

The complaint made by Mr. Ved Nayyar against Mr. Mohit Chaudhary, Advocate cannot be entertained because he has not been convicted for any offence.

The names of Ms. Savita Singh, Ms. Namita Choudhary, Mr. Mohit Chaudhary, Mr. Adarsh Upadhyay, Mr. Nikhil Goel, Mr. Renjith. B, Mr. Subhasish Bhowmick, Mr. Deepak Goel, Mr. Amit Sharma, Mr. Chandan Kumar Rai, Mr. Avijit Roy, Mr. Rahul Kaushik, Mr. Abhishek, Mr. Amol Nirmalkumar Suryawanshi, Mr. Umang Shankar, Mr. Atulesh Kumar, Mr. Gaurav Dhingra, Mr. Sumit Attri, Mr. Deeptakirti Verma, Ms. Mukti Chowdhary, Mr. Saurabh Mishra, Mr. Amalpushp Shroti, Mr. Sanjeev Agarwal, Mr. Tayenjam Momo Singh, Mr. Ashwani Kumar Dubey, Mr. Sudhir Naagar, Ms. Prerna Mehta, Ms. Vandana Sehgal, Mr. Gaurav Bhatia, Mr. Kundan Kumar Mishra, Mr. Hrishikesh Baruah,

Ms. Tatini Basu, Ms. Poli Kataki, Mr. Arjun Garg, Mr. Rajiv Ranjan Dwivedi, Ms. Shomila Bakshi, Mr. Sajith.P, Mr. Kunal Chatterji, Ms. Dharitry Phookan, Mr. Sarvesh Singh Baghel, Ms. Pallavi Langar, Mr. Alok Shukla, Mr. Santosh Kumar, Mr. Snehasish Mukherjee, Mr. M.Y. Deshmukh, Mr. Rajan Kumar Chaurasia, Ms. Divya Roy, Mr. Prasanth P., Mr. Satish Kumar, Ms. Kiran Bhardwaj, Mr. Mritunjay Kumar Sinha, Mr. Rabin Majumder, Mr. Rajeev Kumar Singh, Mr. Ardhendumauli Kumar Prasad, Mr. Saurabh Ajay Gupta, Mr. Devvrat, Mr. Devesh Kumar Tripathi, Mr. Pranesh, Ms. Nilofar Qureshi, Mr. Sanand Ramakrishnan, Ms. Anuradha Mutatkar, Ms. Neerja, Mr. Jay Kishor Singh, Mr. Gaurav Sharma, Mr. Rahul Gupta, Ms. Madhusmita Bora, Ms. Anjali Doshi, Mr. Anil Kumar Mishra, Ms. Pragya Baghel, Mr. Nachiketa Joshi, Ms. Sheetal Dang, Ms. Shakun Sharma, Mr. B. Vijay Kumar, Mr. Ashutosh Garg, Mr. Fateh Singh Chauhan, Ms. Manisha T. Karia, Mr. P. George Giri, Mr. P.A. Noor Muhamed, Mr. Sureshan P., Mr. Satya Mitra, Mr. Jayakrishnan P.K., Mr. Atul Sharma, Mr. B. Ramana Murthy, Ms. G. Indira, Mr. Anil Kumar Gautam, Mr. Gautam Awasthi, Ms. Meena C.R., Mr. Kaushal Yadav, Ms. Rajani Ohri Lal, Mr. Santosh Mishra, Mr. Joseph Aristotle S., Mr. Chandra Bhushan Prasad, Mr. Sonal Jain, Dr. Vinod Kumar Tewari, Mr. Vivek Narayan Sharma, Mr. Ashok Panigrahi, Mr. Jinendra Jain, Mr. M. Yogesh Kanna, Ms. Mahua Kalra, Advocates are ordered to be registered as Advocate-on-Record in terms of Order VI, Rule 2 (21) of the Supreme Court Rules, 1966.

(Rajni Mukhi)
P.A.

(Veena Khera)
Court Master